

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1468(ND)/2019

IN THE MATTER OF:

M/s Nuvoco Vistas Corporation Ltd.

.....PETITIONER

vs

M/s DVS Infrastructure Pvt. Ltd.

.... RESPONDENT

SECTION

Under Section 9 IBC, 2016

Order delivered on 14.06.2019

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

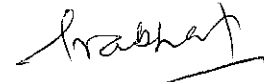
Hon'ble Member (Technical)

For the Petitioner/Applicant : Gaurav Bhal, Adv.

For the Corporate Debtor :

ORDER

As per the directions of Hon'ble Members, the matter is adjourned to 02.07.2019 due to paucity of time.



(Prabhat Kumar Sharma)
Court Officer

Varinder Kumar